## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 25%/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Marketgate Dimensions Research India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

44

Siddharth

Petitioner

EmPand

COMMON ORDER

C.S.P. No. 257/230-232/NCLT/MB/MAH/2017

C.S.P. No. 258/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. The requisite Reports are awaited from R.D. and O.L. Office.
- 3. Adjourned to **02.02.2018**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018.

M.K. Shrawat Member (Judicial)

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